

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 126 of 2019 [CP(IB) 240 of 2019]

IA 14 of 2019

IA 662 of 2019

IA 25 of 2020

IA 105 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2020**

**Name of the Company:**

Mukesh Agrawal

V/s

Premshree Devcon Pvt Ltd

**Section:**

9 / 60(5) / 19 / 33(2) IBC, 2016

**ORDER**

Learned Counsel Ms. Falguni Jain on behalf of Learned Counsel Mr. Ishan Shah appeared. Learned PCS Mr. Amresh Shukla appeared. Learned Counsel Mr. Devul Dighe appeared. Learned Counsel Mr. Vijayesh Atre appeared.

Learned Counsel Mr. Devul Dighe appeared for 47 allottees and submitted that he had filed one IA, which is not listed, hence, we direct Registry to tag all the IAs together.

All IAs stands adjourned to 13.11.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 9th day of October 2020.